GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES **LOK SABHA UNSTARRED QUESTION NO. 553**†

ANSWERED ON 25TH JUNE, 2019

FOOD PROCESSING UNITS

553†. SHRI SUMEDHANAND SARSWATI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of food processing units in the country, State-wise;
- (b) the details of the locations in Rajasthan where food processing units have been set up;
- (c) whether there is any action plan for conservation/preservation of onion, tomato and other vegetables that are produced in plenty in Sikar, Jhunjhunu and Jaipur district of Rajasthan;
- (d) if so, the details thereof; and
- (e) if not, whether any action plan is likely to be made by the Government in future and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

- The details of State-wise total number of food processing units registered and unincorporated in the country is at **Annexure-I**.
- The details of locations of the food processing units approved in Rajasthan under the Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) of Pradhan Mantri Kisan Sampada Yojana (PMKSY) is at Annexure-II.
- (c) & (d): Ministry of Food Processing Industries (MoFPI) is implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing industries and creation of processing and preservation capacities for agri-horti products including onion, tomato and other vegetables in the country including Rajasthan.

Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), notified ITDP areas and Islands subject to a maximum of Rs.5.00 crore.

The food processing units can be setup in Mega Food Parks (MFPs), Agro Processing Clusters (APC) and Designated Food Parks (DFPs) notified by the Ministry from time to time. However, in States / UTs having no MFP, APC or DFP, the food processing units can be setup anywhere in the State / UT.

Further, the units having majority stake of SC / ST promoter(s) and with an eligible project cost of more than Rs. 5 (five) crore can be set up at any location in the country.

MoFPI has issued Expression of Interest (EOI) for inviting online proposals from interested entrepreneurs / investors for setting up of food processing units in the country. The closing date of submission of online proposals is 30.06.2019. The interested entrepreneurs / investors can submit their proposals for creation / expansion of food processing units in the country including Rajasthan.

(e): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 553† FOR ANSWERED ON 25^{TH} JUNE, 2019 REGARDING FOOD PROCESSING UNITS

Sl. No.	Name of the State/UTs	Number of registered units	Number of Unincorporated Enterprises manufacturing Food and Beverages as per 73 rd round Survey of NSSO, 2015-16
1	Andaman & Nicobar Islands	5	774
2	Andhra Pradesh	5861	1,54,330
3	Arunachal Pradesh	30	145
4	Assam	1409	65,997
5	Bihar	881	1,45,300
6	Chandigarh (U.T.)	19	656
7	Chhattisgarh	1309	26,957
8	Dadra & Nagar Haveli	8	622
9	Daman & Diu	32	136
10	Delhi	166	14,350
11	Goa	98	2,929
12	Gujarat	2240	94,066
13	Haryana	918	24,577
14	Himachal Pradesh	193	21,885
15	Jammu & Kashmir	176	28,089
16	Jharkhand	228	1,16,536
17	Karnataka	2251	1,27,458
18	Kerala	1629	77,167
19	Lakshadweep	-	127
20	Madhya Pradesh	876	1,02,808
21	Maharashtra	2808	2,29,372
22	Manipur	28	6,038
23	Meghalaya	26	3,268
24	Mizoram	-	1,538
25	Nagaland	21	3,642
26	Odisha	1127	77,781
27	Puducherry	60	3,482
28	Punjab	2906	63,626
29	Rajasthan	883	1,01,666
30	Sikkim	19	101
31	Tamil Nadu	5077	1,78,527
32	Telangana	3969	80,392
33	Tripura	95	13,998
34	Uttar Pradesh	2068	3,50,883
35	Uttarakhand	372	18,116
36	West Bengal	1960	3,22,590
	Total	39748	24,59,929

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.553† FOR ANSWERED ON 25^{TH} JUNE, 2019 REGARDING FOOD PROCESSING UNITS

Sl. No.	Name of the Project	Location	Date of Approval	Project Cost (Rs. in Crore)	Approved Grant (Rs. in Crore)
1.	M/s CG Food India	Greentech Mega Food Park, Village Roopangarh, Distt Ajmer	19.02.2018	23.6	4.96
2.	M/s Bodhivriksha Agro Products Pvt Ltd	Greentech Mega Food Park, Village Roopangarh, Distt Ajmer	13.04.2018	23.12	4.60
3.	M/s Shankar Confectionary	Agro Food Park, Boranada, Distt. Jodhpur	13.04.2018	4.4	1.23
4.	M/s Shri Rathi Snacks Industries LLP	Agro Food Park, RIICO Industrial Area, DisttJodhpur	31.07.2018	4.99	1.18
5.	M/s Pavanputra Wafers Pvt Ltd	Agro Food Park, Boranda, Distt Jodhpur	14.09.2018	20.87	5.00
6.	M/s Blop Agro Foods LLP	F-200, Agro Food Park, MIA, Distt Jodhpur	22.10.2018	4.97	1.18
7.	M/s Kothari Foods LLP	Greentech Mega Food Park, Village Roopangarh, Distt Ajmer	21.02.2019	20.11	5.00